	1	2	3	4
		324-Hussainabad	13.12.87	Death. Election petition pending
		70-Sonbarsa	17.2.88	Death
3.	Gujarat	41-Malia	1.1.88	Death
4.	Madhya Prades	sh 9-Gohad (SC)	18.7.87	-do:
		16-Lashkar East	2.6.87	-do-
		274-Indore-V	25 2.87	Resignation Election petition pending
		104-Kharsia	22.2.88	Resignation
5.	Punjab	12-Beas	28.4.86	Death
		31-Jullundur Central	2.5.86	Death
		63-Samrala	15.3.87	Death
6.	Rajasthan	25-Khetri	22.5.87	Death
7.	Tripura	51-Fatikrey	Countermanded	
8.	Uttar Pradesh	133-Tanda	13.1.87	Death
		403-Chaprauli	25.10.87	Death
9.	West Bengal	10-Kumargram	4.12.87	Death
		258-Barabani	14.12.87	Death
10.	Pondicherry	25-Neravy-Grand Aldee	9.11.87	Death

Consumer Price Index

2325. DR. DATTA SAMANT: Will the Minister of PLANNING be pleased to state:

- (a) whether the Central Statistical Organisation has compiled a new consumer price index (CPI) for Urban non-manual employee with base year 1984-85 reducing earlier 1960 based Index from November, 1987:
- (b) how this new consumer Price Index differs from old one of 1960; and
- (c) the annual rates of inflation calculated as per the pattern of New Index and old index of 1960 series?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION

(SHRI BIREN SINGH ENGTI): (a) Yes, Sir.

- (b) In addition to the 45 selected urban centres covered in the old scries of the CPI, the new series includes 14 other selected urban centres. Further, the new series has a larger coverage of items and price quotations. The weighting diagram of new series is based on the consumption pattern as revealed by the family living survey of 1982-83 of non-manual employees, while the weighting diagram for the old series was based on the consumption pattern estimated from 1958-59 family living survey.
- (c) The question of computing annual inflation rate as per the new series of CPl does not arise as it is effective from November, 1987 only. However, on the basis of the old series of CPl, the average inflation rate for the period January-

October, 1987 over the corresponding period of 1986, works out to 8.23 per cent.

Special Features of Annual Plans of States

- 2327. PROF. NARAIN CHAND PARASHAR: Will the Minister of PLANNING be pleased to state:
- (a) whether the annual plans of all the States and Union Territories for the year 1988-89 have since been finalised;
- (b) if so, the broad outlines of the annual plans of each States/Union Territories including total allocations and the first three priorities of each State/UT and the increase or decrease in allocations and percentages for each State/UT over the previous year allocations; and
- (c) whether the special category States and those lying on the borders as also such States as are experiencing recurring natural disasters like drought/floods have been given a special consideration in determining the ceiling of the annual plans and the nature thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BIREN SINGH ENGTI): (a) The

Annual Plan sizes of all the States (except the Punjab) and Union Territories for the year 1988-89 have been finalised.

- (b) The sectoral allocations are still being worked out. A statement showing the overall allocation for each of the States/UTs is, however, given below. The increase or decrease in allocations and the percentages over the previous year are also indicated in the statement.
- (c) The Plan size of the States has been fixed keeping in view the availability of resources. As regards special category States, their Plans have been wholly or substantialy funded through Central Assistance, keeping, in view the availability of resources with the Centre and the judged needs of these States. There are, in addition certain Special Area Programmes like the Hill Area Development Programme, the Western Ghats Development Programme, the Border area Development Programme, the Desert Development Programme, etc., in respect of which all States covered by such Programmes are provided with special Central Assistance. The central Assistance for natural calamities' relief is determined separately on the basis of intensity, as assessed by the Central Teams and recommended by the high-Level Committee on Relief.

Statement Annual Plan 1987-88 and 1988-89-States | UTs

(Rs. Crores)

			(110) (10)
States	Annual Plan 1987-88 Approved Outlay	Annual Plan 1988-89 As finally Approved	%age increase of col. 3 over col. 2
1	2	3	4
Andre Fradesk	1200.00	1250.00	4.2
Arunachal Pradesh	110.00	126.00	14.9
Assaus	575.6 0	610.00	6.1
Rihas	1500.00	1600.00	6.7
Gos	79.75	92.00	15.4